Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 183 of 2011 & I.A. No. 272 of 2011

Dated: 8th February, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Bhakra Beas Management Board .... Appellant (s)

Versus

C.E.R.C. & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan & Mr. Sachin Datta

Counsel for the Respondent (s) : Mr. Manu Seshadri, Adv. for R-1.

ORDER

On the prayer of the learned advocate for the State Commission, case is adjourned for hearing to **15th March, 2012.** One week ahead of the next date of hearing, the State Commission will file counter-affidavit, if any, with service of copy to the appellant.

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

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